

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **29<sup>th</sup>** day of **October**, 2018

Present :

**Hon'ble Mr. Gokul Chandra Pati, Member-A**  
**Hon'ble Mr. Rakesh Sagar Jain, Member-J**

**CCP/330/00078/2018**  
**in**  
**Original Application No.746 of 2017**

Ashok Kumar Jaiswar S/o Sri Ram Sumer Ram, Ex-Branch Post Master, Deochandpur Via S.O. Bara Goan, Varanasi, R/o Village and Post – Deochandpur Via S.O. Bara Goan, District - Varanasi.

.....Applicant.

By Advocate – Shri Anand Kumar  
Shri Sudama Ram

V E R S U S

1. Sri M.U. Abdali, Post Master General, Allahabad Region, Allahabad.
2. Sri K.K. Bhagat, Post Master General, Varanasi Region, Varanasi.

.....Respondents/Opposite Parties.

By Advocate : Shri Praveen Shukla

O R D E R

**By Hon'ble Mr. Gokul Chandra Pati, Member-A :**

Learned counsel for the applicant submitted that the order of this Tribunal has already been complied with. Accordingly, the contempt petition is dismissed. Notice issued to the respondent is discharged.

Member-J

Member-A

RKM/